

**Violation of Company Laws by
Sehgal Papers Limited**

1195. PROF. AJIT KUMAR
MEHTA:

SHRI R. L. P. VERMA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) whether complaints have been received by Government regarding violation of company laws by Sehgal Papers Limited, Delhi; and

(b) if so, details thereof?—

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) Yes Sir.

(b) Complaints under the Companies Act related to (i) non-receipt of share certificates from the company and (ii) non-return of share certificates after endorsing the amount of calls paid by shareholders. These matters have been taken up with the company and further examination of the case is in progress.

**Approval for installing a Transmitter
in Golden Temple, Amritsar**

1196. SHRI L. S. TUR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the S.G.P.C., Amritsar has written for approval for installing a Transmitter in Golden Temple, Amritsar;

(b) if so, what is the latest position;

(c) whether his Ministry is considering the matter sympathetically keeping in view the relay of only Gurbani Programme; and

(d) whether his Ministry has any objection to allowing it particularly when it is clear that its complete control will be in the hands of his Ministry?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) Yes Sir.

(b) to (d): It is the established Government policy not to allow private broadcasts in the country in any form, or to set up radio stations exclusively for broadcasting religious programmes. Devotional programmes are regularly broadcast at certain fixed hours from A.I.R. stations all over the country.

Visit of French Colour T.V. Team

1197. SHRI M. V. CHANDRASHEKARA MURTHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether in October, 1980, French Colour T.V. team visited India;

(b) if so, whether they were invited by India or they came on their own;

(c) what was the main purpose of their visit;

(d) whether they have given any report in regard to the pros and cons of the proposed T.V. colour setting up in India; and

(e) if so, the details of the same?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) No, Sir.

(b) to (e). Does not arise.

Capacity of Silchar A.I.R., Station

1198. SHRI SONTOSH MOHAN DEV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the present transmission capacity of Silchar A.I.R. Station is too weak to cover the bordering areas of Cachar and Bangladesh territory and areas of North Cachar Hills and Mizoram; and

(b) if so, whether Government propose to increase the transmission capacity of the Silchar AIR Station to cover the said areas?